

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong the 13th May, 2019

No.HCM.II/221/2013-Estt/184 : In pursuance of Office Memorandum No. F(PR) – 59/2017/18 Dated 19th December, 2017 of the Government of Meghalaya Finance (Pay Revision) Department, Hon'ble the Chief Justice, High Court of Meghalaya is pleased to constitute a Screening Committee for Modified Assured Career Progressions Scheme [MACPS] comprising of the following :-

1. Shri A. Sarkar, Registrar (Judl) - Chairman
2. Shri S. Dev, Deputy Registrar - Member
3. Smti E. Wahlang, Financial Adviser – Member

By Order,


REGISTRAR GENERAL
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Memo. No.HCM.II/221/2013-Estt/184-A

Dated, Shillong 13th May, 2019

Copy to :-

1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong
3. The Accountant General [Audit], Meghalaya, Shillong.
4. The Accountant General [A & E], Meghalaya, Shillong.
5. The Secretary to the Government of Meghalaya, Law Department, Shillong.
6. The Treasury Officer, Shillong, South Treasury, Shillong.
7. The Registrar [Admn], High Court of Meghalaya, Shillong for information.
8. The Registrar (Judl.), High Court of Meghalaya, Shillong
9. The Deputy Registrar, i/c Accounts Section, High Court of Meghalaya, Shillong
10. The E. Wahlang, Financial Adviser, High Court of Meghalaya, Shillong
11. The System Analyst, High Court of Meghalaya, Shillong for uploading in the Official Website.
12. The Accounts Section, High Court of Meghalaya, Shillong.
13. Office file.

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